

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.P.(IB)-5 (MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: JM Financial Asset Reconstruction
Company Limited**
V/s
Maxwealth Properties Private Limited
Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Virgil Braganza appeared for the Financial Creditor. Adv. Saiee Nirgude appeared for the Corporate Debtor. Counsel appearing for the Financial Creditor seeks more time to file rejoinder. Let the same be filed within a period of two weeks. List the matter on **08.05.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)